

SHREE SAI PRAKASH ALLOYS PVT LTD**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.****Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 01-11-2023**

S.No	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
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